

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

SUPPLEMENTARY CAUSE LIST DATED 02.08.2021 (MONDAY)

COURT – II (VIRTUAL MODE)

02:00 PM

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Dr. Ashok Kumar Mishra, Member (Technical)

For Judgment

| S. No. | Case No. | Name of the parties | Counsel for Appellants | Counsel for Respondents |
|---------------|-----------------------------------|--|-------------------------------|---|
| 1. | Comp. App. (AT) No. 45 of 2021 | Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors. With | Ankit Parashar | Jehan Fulwadiwala Abhinav Chandrachud-R1 & R2 Nilesh Tribhuvann Burzin Barucha |
| 2. | Comp. App. (AT) No. 46 of 2021 | Gangar Opticians Pvt. Ltd. Vs. Jayantilal Bhimshi Gangar & Ors. | Zeeshan Hashmi | Jehan Fulwadiwala Abhinav Chandrachud-R1 & R2 Nilesh Tribhuvann Burzin Barucha |

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Registrar**